

(e) Yes Sir.

Article VIII of the NPT provides for a five yearly review of the Treaty and the Fifth Review Conference is scheduled to take place in 1995. Article X provides that "25 years after the entry into force of the Treaty, a conference shall be convened to decide whether the Treaty shall continue in force indefinitely, or shall be extended for an additional fixed period or periods". This decision will be taken in 1994.

(f) Yes, Sir. Government believes that the NPT in its present form is discriminatory and attempts to create a permanent division between the nuclear 'haves' and 'have-nots'.

#### Threat of Nuclear Proliferation

3623. DR. SANJAYA SINH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan has told Japan that the threat of nuclear proliferation in South Asia arises primarily from vast stocks of un safeguarded plutonium in India's possession with which it can manufacture nearly 200 bombs, as per the newsitem entitled "Threat from India, Pakistan tells Japan" which appeared in the Hindustan Times dated 15-2-93; and

(b) if so, what is the reaction of Government in 'his regard ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Government has seen the press report.

(b) In bilateral discussions with the Japanese, Government has reiterated the peaceful nature of India's nuclear programme.

#### Cases of Piracies and Crimes on the High Seas

3624. DR. YELAMANCHILI SIVAJI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what are the details of the cases registered against piracies and crimes on the High Seas;

(b) what is the stage of their finalisation/disposal; and

(c) since how long, they are pending ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) No cases regarding piracies and crimes on the High seas have been rekindered.

(b) Does not arise.

(c) Does not arise.

#### Pakistan's Interference in India's Internal Matters

3625. SHRI RAJNI RANJAN SAHU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have taken up with the members of Commission for Human Rights, the attempt of Pakistan to interfere in India's internal matters by raising Jammu and Kashmir issue; and

(b) if so, the reaction of those countries in the matter ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Government have apprised all concerned countries that Pakistan's attempts to introduce a resolution on Jammu & Kashmir at the Human Rights Commission aimed at internationalising the issue are totally unacceptable to India being in violation of the Simla Agreement. Such actions are only an attempt by Pakistan to divert attention from the central issue of Pakistan's support to terrorism and subversion directed against India and they cast doubts on Pakistan's sincerity to pursue a meaningful bilateral dialogue.

(b) There is international appreciation of India's position. In fact, Pakistan's attempt to introduce a resolution on Kashmir in the Human Rights Commission failed to materialise for want of support.

#### Abduction of Fishermen by Pakistan and Sri Lanka

3626. SHRI RAJNI RANJAN SAHU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of fishermen abducted by Pakistan and Sri Lanka during the last two years;

(b) the number of them who have been released; and

(c) the measures Government propose to take for their safety in high seas ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) and (b) During the last two years 128 Indian fishermen were detained by Pak authorities out of whom 108 fishermen have since been released. In the same period Sri Lankan authorities detained 27 Indian fishermen out of whom 20 have been released.

(c) Government have taken up these incidents with the Government of Pakistan. Constant vigil is being maintained in the maritime region by our concerned authorities including regular surveillance by Coast Guard ships and aircrafts.

Government have also been in touch with the Government of Sri Lanka regarding the problems faced by fishermen from both countries straying into each other's waters. During the Foreign Secretary level discussions with Sri Lanka held in New Delhi in February 1993 it was agreed that mutually acceptable modalities should be worked out to tackle the issue and that concerted efforts will continue to be made in this direction.

**भारत का पाकिस्तान के साथ कश्मीर मुद्दे पर बातचीत करने का इरादा**

3627. श्री शंकर दयाल सिंह : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार कश्मीर समस्या का स्थायी हल ढूँढने हेतु पाकिस्तान से बातचीत करने का विचार रखती है ; और

(ख) यदि हाँ, तो इस सम्बन्ध में क्या कोई पहल की जा रही है ?

**विदेश मंत्री (श्री दिनेश सिंह) :**

(क) और (ख) सरकार ने पाकिस्तान को यह बतना दिया है कि वह सभी मतभेदों को शिमला समझौते के अनुसार द्विपक्षीय

बातचीत से शांतिपूर्वक सुलझाने के लिए वचनबद्ध है। तथापि, कोई सार्थक बातचीत विशेष रूप से अधिक जटिल प्रश्नों पर तभी की जा सकती है जबकि ऐसा वातावरण बने जो आपसी विश्वास और भरोसा बढ़ाने के अनुकूल हो। इसके लिए पाकिस्तान को भारत विरोधी विध्वंस और आतंकवाद को समर्थन देना बन्द करना होगा।

**भारत में एड्स से खतरा**

3628. श्री सोम पाल : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि।

(क) क्या सरकार का ध्यान 4 दिसम्बर, 1992 के "राष्ट्रीय सहारा" में "म्यानमार से आ रहे एड्स पीड़ितों से भारत को खतरा" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर ध्यान दिलाया गया है ;

(ख) यदि हाँ, तो अब तक एड्स से प्रभावित कितने व्यक्ति भारत आ चुके हैं, और

(ग) एड्स से प्रभावित व्यक्तियों के भारत में प्रवेश को पूर्णतः रोकने हेतु सरकार ने क्या ठोस कदम उठाए हैं ?

**विदेश मंत्री (श्री दिनेश सिंह) :**

(क) से (ग) इस प्रश्न से सम्बन्धित सूचना एकत्र की जा रही है और सदन की मेज पर रख दी जाएगी।

**विदेशों में स्थित भारतीय मिशनों में भारे गए भारतीय**

3629. श्री मूलचन्द मीणा : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विदेश स्थित भारतीय मिशनों के परिसरों में, इन मिशनों के कर्मचारियों द्वारा कई